

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd February, 2021

No.HC.VII-122/2018/ 532 /A. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Nagaon is relieved from his present assignment with effect from the date of handing over charge in order to enable him to join as Secretary, Assam Legislative Assembly Secretariat, on deputation.

Shri Sharma is directed to hand over charge of his Court and Office to the senior most Additional District & Sessions Judge, Nagaon and proceed to join his new assignment immediately.

By Order,
Sd/-Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-122/2018/ 533-541 /A
Copy to:-

Dated: 03.02.2021

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Additional Secretary, Assam Legislative Assembly Secretariat, Dispur, with reference to the notification No. LAE.5/2021/328 dated 2nd February, 2021.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Nagaon, for information and necessary action.
6. The District and Sessions Judge,
Kamrup (M)/ Kamrup, Amingaon/ Nagaon/ Morigaon/ Golaghat/ Jorhat/
Sivasagar/ Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur, Tezpur/ Darrang,
Mangaldoi/ Udalguri/ Bongaigaon/ Barpeta/ Nalbari/ Dhubri/ Goalpara/ Baksa/
Hailakandi/ Karimganj/ Cachar, Silchar/ Chirang/ Dima Hasao/ Karbi Anglong/
Kokrajhar.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI